## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

Dated: 22.06.2020

NOTICE

Please take notice that the following matters listed on 23.06.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 515 of 2020 Part Heard	Panna Pragati Infrastructure Pvt. Ltd. Anr. Vs. Amit Pareek & Ors. <b>With</b>	Soumya Dutta	Rajesh Gautam-R1 & R2 Sushil Mehtani-R3 Yash Anand-R4
2.	Comp. App. (AT) (Ins) No. 516 of 2020 Part Heard	Panna Pragati Infrastructure Pvt. Ltd. Anr. Vs. Amit Pareek & Ors.	Soumya Dutta	Rajesh Gautam-R1 & R2 Sushil Mehtani-R3 Yash Anand-R4

Copy to: -

## By the order of Hon'ble Acting Chairperson

- 1. Notice Board
- 2. Reception
- 3. Record File
- 4. Website: <u>www.nclat.nic.in</u>

-sd/-Registrar